

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 187 of 2021**

**IN THE MATTER OF:**

**Abhijit Jasrasaria**

**...Appellant.**

**Versus**

**J O P International Ltd.**

**...Respondent.**

**Present:**

**For Appellant: Mr. P.K. Sachdeva, Advocate.**

**For Respondent: None.**

**ORDER**  
**(Virtual Mode)**

**10.03.2021** Heard.

Issue Notice to the Respondent by Speed-Post. Requisites along with process fee be filed, if not filed by Monday i.e. 15<sup>th</sup> March, 2021. If the Appellant provides the e-mail address of the Respondent, let notice also be issued through e-mail.

List the Appeal 'For Admission (After Notice)' Hearing on **22<sup>nd</sup> April, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**